

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-2087(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2019.

NAME OF THE COMPANY: M/s. Sahaj Bharti Travels V/s. M/s. HCL  
Technologies Limited

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	<b>Present for the Petitioner:</b>	Mr. Pragyan Sharma, Mr. Chandan Goswami, Mr. Mohit Arora and Mr. Parmanand Yadav, Advocates		
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**Present for the Respondent:** Mr. Karan Valecha, Advocate

**ORDER**

Counsel for both sides are present. Counsel for the petitioner prays for some  
time to file rejoinder. List this case on 10<sup>th</sup> December, 2019.



(L.N. Gupta)  
Member (T)



(Ch. Mohd. Sharief Tariq)  
Member (J)